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IN THE HIGH COURT OF DELHI AT NEW DELHI

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O.M.P. (COMM) 493/2016

DELHI TRANSCO LTD.

..... Petitioner

Through: Ms.Avnish Ahlawat, Standing Counsel
for DTL along with Mr.N.K.Singh, Adv.

versus

ALPHA COMMUNICATION LTD.

..... Respondent

Through: Mr.Sudhir Kumar, Ms.Meenakshi,
Ms.Sudha Nim, Advs.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

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25.02.2019

At the request of the counsel for the respondent, who has stated
that there is a bereavement in his family, re-list on 9th April, 2019.

NAVIN CHAWLA, J

FEBRUARY 25, 2019

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